

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Jammu)

NOTIFICATION

No.: 957 of 2023/RG

Dated: 20.04.2023

It is hereby notified for the information of all the concerned that the 29th of April, 2023 is declared as Non-Sitting Day and in lieu thereof 02nd of December, 2023 shall be the Sitting Day for the Hon'ble High Court of Jammu & Kashmir and Ladakh.

By Order

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20.04.23
(Shahzad Azeem)
Registrar General

No: 20773-97 /RG/GS

Dated: 20.04.2023

Copy of above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh.
2. Secretary to Hon'ble Mr./Mrs. Justice _____
.....for kind information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu for information.
4. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Director, J&K Judicial Academy, Jammu.
6. Registrar Inspection, High Court of J&K and Ladakh, Jammu/Srinagar.
7. Registrar Rules, High Court of J&K and Ladakh, Jammu.
8. Registrar (I.T), High Court of J&K and Ladakh, Jammu.
9. Member Secretary, Legal Service Authority, J&K/Ladakh.
10. All Principal District and Sessions Judges, UTs of J&K and Ladakh.
11. President Bar Association, Jammu/Srinagar.
12. Joint Registrar Judicial/Protocol, High Court of J&K and Ladakh, Jammu/Srinagar.
13. Private Secretary to Advocate General
.....for information and necessary action.
14. CPC, e-Courts, High Court of J&K and Ladakh, Jammu for uploading the same on the official website of the High Court.
15. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping the record of the same.
16. Manager, Government Press, Jammu/Srinagar for publication in the Government Gazette.
17. Order file.

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20.04.23
Registrar General